

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**IA NO. 762 OF 2018 IN**  
**DFR NO. 1540 OF 2018**

**Dated: 08<sup>th</sup> August, 2018**

**Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

<b>Uttarakhand Power Corpn. Ltd.</b>	...	<b>Appellant(s)</b>
<b>Vs.</b>		
<b>M/s Greenko Budhil Hydro Power Ltd. &amp; Anr.</b>	...	<b>Respondent(s)</b>

Counsel for the Appellant (s) : Mr. Pradeep Misra

Counsel for the Respondent(s) : -

**ORDER**

Issue notice to the Respondents returnable on 14.09.2018. Dasti, in addition is permitted.

List the matter on **14.09.2018**, as requested.

**(S.D. Dubey)**  
**Technical Member**  
*Bn/pr*

**(Justice N.K. Patil)**  
**Judicial Member**